

Food Safety and Standards Authority of India

(A statutory Authority established under the Food Safety and Standards Act, 2006)

(Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi – 110002

Dated 04 March, 2024

Subject: Direction to all notified laboratories regarding testing of pesticide in Tea samples

1. Following the directives outlined in direction vide File No. QA/3/2021/FSSAI - Part(3) dated 29.11.2023, regarding testing of banned pesticides in Tea, FSSAI hereby directs all the laboratories notified under section 43 (1) and 43 (2) of The Food Safety and Standards Act, 2006, to test the following pesticides namely:
 - a. *Cypermethrin*
 - b. *Acephate*
 - c. *Imidacloprid*
 - d. *Acetamiprid*
 - e. *Dinotefuran*
 - f. *Fipronil*
2. Testing for these parameters are to be conducted in addition to the 20 banned pesticides and pesticides specified for Tea as per FSS (Contaminants, Toxins and Residues) regulations, 2011.
3. Tolerance Limit of 0.01 mg/kg shall be applicable for the above mentioned 06 pesticides/insecticides (Point 1, a-f).

(Dr. Satyen Kumar Panda)
Advisor (Quality Assurance)

To,

All FSSAI Notified Laboratories under section 43(1) and 43(2) of FSS Act, 2006.

Copy to:

1. Office of CEO, FSSAI
2. Additional Secretary, Plantation, Department of Commerce
3. Deputy Chairman, Tea Board India
4. CITO- to upload on FSSAI website